

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1142 of 2019 IN  
DFR No. 2154 of 2019**

**Dated : 23<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:-**

**GMR Kamalanga Energy Limited & Anr. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Mr. Pratyush Singh

Counsel for the Respondent(s) :

**ORDER**

Issue notice in all connected IAs as well as main appeal. Dasti, in addition, is permitted.

List the matter on **29.08.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**